

**CITY CIVIL AND SESSIONS COURT MUMBAI
IN THE COURT OF HHJ SHRI. R.R. BHOSALE
COURT 55 ADDL. SESSIONS JUDGE
Criminal Cause List Dated 04-08-2020**

Sr. No.	Case Type	Case No.	Title	Name of Adv.
JUDGMENT				
1	SPL CASE MCOC	11/2014	The State Borivali Police Station V/s. Kalia @ Mahesh Ashok Panchal and Ors.	SPP Jyoti Sawant Adv. Sameer Pradhan A.
2	SESSIONS CASE	06/2015	The State DCB CID V/s. Ali Ahmed Jibril Shah and Ors.	
ORDER				
3	CRI APPEAL	678/2014	Jayendra Chandulal Thakkar @ Jayendra Thakkar – Appln V/s. The Customs AIU – The State of Maharashtra – Resp.	Niranjan Mundargi
4	CRI APPEAL	853/2016	C.R. Bawiskar – Applnt V/s. Jayendra Chandulal Thakker and State of Maharashtra-Resp.	R.K. Pathak
5	SESSIONS CASE (B.A.)	2122/2019	The State of Maharashtra-DCB CID, U- IX V/s. Amar Chandan Verma	
ARGUMENTS				
6	B.A. in MCOC 01/2015	352/2020	The State DCB CID Vs Mohammad Anis Merchant @ Radoowala and 10 ors	Adv. Nazneen Khatri
7	SPL CASE MCOC	09/2016	State of Chunabhatti Police station V/s. Ajay Raju Krosi. Ors	SPP Vaibhav Bagade Adv. Nitin Sejpal A- 1 to 6, Adv. Gosavi A-7

Reply				
8	MA no. 213/2020 IN SC 1250/2019		Dobirul Irfan Shaikh V/s.. DCB CID Unit-3	